

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2300
ANSWERED ON:10.03.2015
POLLUTION OF UNDER GROUNDWATER
Senguttuvan Shri Balasubramaniam

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether underground water in and around Ranipet in a radius of 30 KMs is polluted by the discharge of chromium compounds by Tamil Nadu Chromates and Chemicals Ltd. at Ranipet;
- (b) whether as a result of pollution, the underground water has not only been rendered unfit for human consumption but also causes dangerous diseases like cancer;
- (c) if so, whether the Government would take proactive steps to redress the situation and provide the people of the area with safe drinking water; and
- (d) if so, the details thereof and the steps being taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)to(d) The groundwater monitoring conducted by the Central Pollution Control Board at various locations in Ranipet area during the monitoring of Common Effluent Treatment Plants in the years 2009 and 2010 indicates groundwater contamination due to Hexavalent Chromium near Tamil Nadu Chromates and Chemicals Ltd., Ranipet. The groundwater

monitoring results are given at Annexure. The Ministry of Drinking Water and Sanitation, Government of India is the nodal Ministry for the overall policy, planning, funding and coordination of programmes of drinking water and sanitation in the country.